

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY SHRI. JYOTI KUMAR TRIPATHI  
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/288/KOB/2024 in CP(IBC)/12/KOB/2024
SECTION	REG. 13 (2) (D) IBBI
NAME OF PARTIES	RAJENDRAN PR (IRP) IN THE MATTER OF ASTEN PROPERTIES AND DEVELOPERS PVT. LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	INDIA LAW
RESPONDENTS ADVOCATE/ PROFESSIONAL	

16th JULY 2024

## ORDER

**IA(IBC)/288/KOB/2024 in CP(IBC)/12/KOB/2024**

This is an application filed by the IRP to place on record the Annexure A/2 Report certifying the List of Creditors filed under Regulation 13(2)(d) and Annexure A/3 Report certifying the Constitution of Committee of Creditors under Regulation 17(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Learned Counsel, Mr. Vinod P V appears on behalf of the IRP through virtual mode.

The said reports certifying the List of Creditors and Constitution of CoC are discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/288/KOB/2024 is **allowed and disposed of.**

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**